

LOK SABHA

BULLETIN-PART II

(General Information relating to Parliamentary and other matters)

Nos. 7018 – 7043]

[Tuesday, July 25, 2023/ Sravana 03, 1945 (Saka)

No.7018

Table Office

Allocation of time to Government Legislative Business

On a motion moved by Shri Pralhad Joshi, Minister of Parliamentary Affairs; Minister of Coal; and Minister of Mines, the **Forty-second Report** of the Business Advisory Committee, which was presented on 24.7.2023, has been adopted by the House today (25.7.2023). The Committee recommended the allocation of time to the following items of business as shown against each:-

- | | | |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|
| (1) | Discussion on Statutory Resolution seeking disapproval of the Government of National Capital Territory of Delhi (Amendment) Ordinance, 2023 (No. 1 of 2023) promulgated by the President of India on the 19 th of May, 2023 and consideration and passing of the Government of National Capital Territory of Delhi (Amendment) Bill, 2023, <i>after its introduction</i> – To replace an Ordinance. | 3 Hours |
| (2) | The Forest (Conservation) Amendment Bill, 2023, <i>after it is reported by Joint Committee.</i> <i>(Consideration and passing)</i> | 3 Hours |
| (3) | The National Nursing and Midwifery Commission Bill, 2023, <i>after its introduction.</i> <i>(Consideration and passing)</i> | 3 Hours (May be taken up together) |
| (4) | The National Dental Commission Bill, 2023, <i>after its introduction.</i> <i>(Consideration and passing)</i> | |
| (5) | The Digital Personal Data Protection Bill, 2023, <i>after its introduction.</i> <i>(Consideration and passing)</i> | 4 Hours |
| (6) | The Advocates (Amendment) Bill, 2023, <i>after its introduction.</i> <i>(Consideration and passing)</i> | 2 Hours |

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|------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------|
| (7) | The Registration of Births and Deaths (Amendment) Bill, 2023, <i>after its introduction.</i> <i>(Consideration and passing)</i> | } 2 Hours |
| (8) | The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2023, <i>after its introduction.</i> <i>(Consideration and passing)</i> | } 2 Hours (May be taken up together) |
| (9) | The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2023, <i>after its introduction.</i> <i>(Consideration and passing)</i> | |
| (10) | The Jammu and Kashmir Reservation (Amendment) Bill, 2023, <i>after its introduction.</i> <i>(Consideration and passing)</i> | |
| (11) | The Constitution (Scheduled Castes) Order (Amendment) Bill, 2023, <i>after its introduction.</i> <i>(Consideration and passing)</i> | } 2 Hours |
| (12) | The Mines and Mineral (Development and Regulation) Amendment Bill, 2023, <i>after its introduction.</i> <i>(Consideration and passing)</i> | } 2 Hours |
| (13) | The Offshore Areas Mineral (Development and Regulation) Amendment Bill, 2023, <i>after its introduction.</i> <i>(Consideration and passing)</i> | } 2 Hours |
| (14) | The Cinematograph (Amendment) Bill, 2023, <i>after it is introduced, considered and passed by Rajya Sabha.</i> | } 2 Hours |

No.7019

Members Reference Service (LARRDIS)

Briefing Session for Members of Parliament

A Briefing Session is being organised for Hon'ble Members of Parliament on 26 July, 2023 in Committee Room No. 62, Parliament House as per the following schedule:

| Date | Time | Subject |
|------------------------------|-----------------------------|---------------------------------------------------|
| 26 July, 2023 (Wednesday) | 09:30 a.m. to 10:30 a.m. | The Forest (Conservation) Amendment Bill, 2023 |

The Briefing Session will also be available on webcast at <https://webcast.gov.in/parliament/>

Hon'ble Members are requested to kindly make it convenient to attend the Briefing Session.

No.7020

Question Branch

Result of Ballots of Notices of Starred and Unstarred Questions

Members are informed that ballots in respect of notices of Starred and Unstarred Questions received upto 1000 hrs. on 25th July, 2023 for the sitting of Lok Sabha to be held on 10.08.2023 were held in the presence of **SHRIMATI PRATIMA MONDAL, MP, SHRIMATI SATABDI ROY, MP** and **SHRI UTTAM CHAND BHARADWAJ, DIRECTOR**, Lok Sabha Secretariat in Central Hall, Parliament House, New Delhi. A total of 1207 notices were received and 299 Members participated in the ballots.

2. The result of the ballots has been uploaded on the Homepage viz. loksabha.nic.in.
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No.7021

Parliament Security Service, PH

Security Arrangements in Parliament House Complex

Members are requested to co-operate with the Security Staff on security duty in Parliament House Complex and show their Identity Cards on request.

To strengthen the security arrangements in Parliament House Complex, Door-frame Metal Detectors have been installed at various gates. Visitors accompanying Members of Parliament and former Members of Parliament are requested to pass through the Door-frame Metal Detector and may undergo physical search. The baggage, etc., being carried by them may also be scanned/ searched by the Security Staff.

Kind cooperation of Members is solicited.

No.7022

Parliament Security Service, PH

Entry regulations into the Central Hall, Parliament House

Entry in Parliament House and Central Hall is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even accompanied by the Hon'ble Members of Parliament. This is an essential requirement in the interest of the security of Hon'ble Members of the Parliament in particular and PH in general.

Further, it has been decided that the entry of Governors, Chief Ministers, Ministers of State Governments and Ex-MPs is permitted to the Central Hall, Parliament House.

Kind cooperation of Hon'ble Members is solicited.

No.7023

Parliament Security Service, PH

Restrictions on admission into Inner and Outer Lobbies of the Lok Sabha during the Session

The admission to Inner and Outer Lobbies is restricted to Hon'ble Members and the following categories of persons connected with official business or otherwise: -

- i. Persons holding passes valid for "LOBBIES";and
- ii. C.P.W.D. staff working in the Parliament House whose presence is functionally required in connection with the discharge of their official duties.

No.7024

Parliament Security Service, PH

Ferry car services for Hon'ble Members

In view of the security concern, commercial vehicles viz. Taxi / Auto-rickshaw etc. and vehicles without valid Car Parking Labels issued by Lok Sabha Secretariat will not be allowed entry to Parliament House precincts. If arriving in such vehicles /mode of transportation, Hon'ble Members are requested, to please get down at Iron Gates and make use of ferry cars available at **Iron Gate(s) No.1 and Talkatora Road-I & II**. For departure also, ferry car will be available in front of Building Gate No.1 & 4, Parliament House.

Kind cooperation of Hon'ble Members is solicited.

No.7025

Parliament Security Service, PH

Carrying or Display of Fire Arms in Parliament House Complex

The carrying or display of arms and ammunition in any part of the Parliament House Complex is strictly prohibited. Only security personnel specifically deployed/earmarked in the Parliament House Complex are permitted to carry arms and ammunition.

Kind co-operation of Hon'ble Members is solicited.

No.7026

Parliament Security Service, PH

Distribution of Literature, Pamphlets, Press Notes, Leaflets within the precincts of the Parliament House

As per established convention, no literature, questionnaire, pamphlets, Press Notes, leaflets or any matter printed or otherwise should be distributed without the prior permission of Hon'ble Speaker within the precincts of the House. Placards are also strictly prohibited inside the Parliament House Complex.

Kind cooperation of Hon'ble Members is solicited.

No.7027

Parliament Security Service, PH

Stoppage of entry of Armed Escorts/ P.S.O. coming to Parliament House Estate

Consequent to the decision taken by the General Purposes Committee of the Rajya Sabha and Meeting of Hon'ble Speaker with Leaders of Parties and Groups in Lok Sabha, "Armed Escorts/ P.S.O. (Personal Security Officer) of Hon'ble Ministers/Hon'ble Members of Parliament would not be permitted inside the Parliament House Estate." They may peel off from the vehicle at the respective Iron Gates itself.

Kind cooperation of the Hon'ble Members is solicited.

No.7028

Parliament Security Service (CCS)

Speed regulation of vehicles entering Parliament House Complex

With the installation of modern security gadgets in Parliament House Complex, it has been felt essential to observe certain speed regulations for vehicular movements keeping in view the design capabilities of the gadgets. It has, therefore, been decided to restrict the speed of vehicles to 10 Kms per hour till the vehicles cross the last barrier at the Iron Gates. Necessary warning signages have been prominently displayed at suitable locations.

Hon'ble Members of Parliament are requested to kindly give suitable instructions to their drivers for observance of speed regulations inside the complex.

Kind cooperation of Hon'ble Members is solicited.

No.7029

Parliament Security Service, PH

Restriction of Exit for pedestrians through Iron Gate No.1

State of the art Security Gadgets have been installed at Iron Gate No. 1 to regulate vehicular movements and to strengthen the security arrangements of Parliament House Complex. Pedestrians are, therefore, requested not to cross these Gadgets on foot.

Hon'ble Members of Parliament are therefore, requested to use Ferry Services made available at this gate for their movement from the Iron Gate to Building Gates of PH & vice-versa and avoid movement on foot through this gate.

Kind cooperation of Hon'ble Members is solicited.

No.7030

Parliament Security Service PH

Physical Check of Cars / Vehicles and Brief Cases

For security consideration, Hon'ble Members are advised to check their cars and brief cases before coming to the Parliament House Complex. In case of self-driven cars, Hon'ble Members are requested to check the dicky, seats, engine etc. before proceeding to the Parliament House Complex.

Hon'ble Members who desire to use bicycle as transport may gain access through Iron Gates and are requested to park bicycle at earmarked place in Self-driven Vehicle Parking at Talkatora Road and lock the bicycle properly. The bicycles used by Hon'ble Members will be treated as self-driven vehicles.

Kind cooperation of Hon'ble Members is solicited.

No.7031

Parliament Security Service, PH

Switching off the mobile phones and alarm bell inside Lok Sabha Chamber

In order to ensure smooth and unhindered proceedings of Lok Sabha and as a mark of respect to the Chair, Hon'ble Members are requested to switch off their mobiles and deactivate alarm bells before entering into the Lok Sabha Chamber.

Kind cooperation of Hon'ble Members is solicited.

No.7032

Parliament Security Service, PH

Parking Arrangement in Parliament House

The earmarked parking areas for the Hon'ble Members are as under :

- i. Self-driven Vehicles of MPs: Parking Area near the New Centralize Pass Issue Cell at Talkatora Road
- ii. Chauffeur-driven Vehicles of MPs: Behind Rail Bhawan near Vijay Chowk outside Parliament House

Kind co-operation of Hon'ble Members is solicited.

No.7033

Parliament Security Service, PH

Functioning of Slip Road for entry into Parliament Building from TKR-III

Members are informed that a slip road is functional from Iron Gate No. 3, Parliament House to roundabout of fountain / Statue of Shivaji Maharaj (Opposite Building Gate No. 3, PH) for smooth movement of vehicles of Hon'ble MPs coming to Parliament Building via TKR-III for alighting at Building Gate No. 1, 4 and 12 in Parliament House.

Kind co-operation of Hon'ble Members is solicited.

No.7034

Parliament Security Service

Regulation of Vehicular Entry in Parliament House Complex

Members are informed that the entry of vehicles of Hon'ble Members for smooth traffic movement in PH Complex will be regulated henceforth as under : -

| | |
|----------------------------------|-----------------------------------------------------------------------------------------|
| Iron Gate-I, Parliament House | Entry/Exit of authorized labelled vehicles of Hon'ble Members as per practice in vogue. |
| Iron Gate-II Parliament House | Only exit of vehicles. |

Kind co-operation of Hon'ble Members is solicited.

No.7035

Parliament Security Service (CPIC)

Issue of Gallery Passes to the Visitors/ guests of Members of Parliament

Members are informed that it has been decided to issue Gallery Passes to the Visitors/Guests of Members of Parliament in a limited and controlled manner during the 12th Session of 17th Lok Sabha.

Members may apply in paper mode and submit applications in the "Centralized Pass Issue Cell" office situated between Talkatora Road – 1 & 2, Parliament House Complex.

Members may also avail of the online mode of application for issue of Gallery Passes by accessing Indian Parliament- Digital Sansad Website i.e. <https://sansad.in/poi> and Login through Members Login Credentials followed by clicking on 'Gallery Pass' as per the prescribed procedure and norms mentioned therein. In case of any difficulty in accessing the portal, Members may kindly contact (i) CPIC: 011-2303 5832/ 5176/ 4672/ 5073 or (ii) NIC: 011-2303 5528.

No.7036**Parliament Security Service (CPIC)****Issue of PA/PS Passes**

Entry Pass for only one PA/PS, to a Member for entry into Parliament House Complex, valid for Session/ Inter Session period, is issued on an application made by the Member concerned on a prescribed format available in Centralised Pass Issue Cell, near Reception Office, Parliament House, New Delhi. On every fresh appointment of the PA/ PS, Hon'ble MP's signature is mandatory in the register kept in CPIC.

The following supporting documents i.e. duly filled in prescribed form along with Character Verification Form, Undertaking by Hon'ble MP, two self-attested copies of Aadhaar {in case the applicant bears two addresses (Permanent & Correspondence), supporting documents for both the addresses are required}, old PA Pass (in case of renewal/ change of PA) and one Passport size photograph are required. The verification of PA/ PS being appointed will be processed by the Verification Cell of Parliament Security Service and Entry Pass will be issued only after a positive verification report is received.

Kind co-operation of Hon'ble Members is solicited.

No.7037**Parliament Security Service (CCS)****Access Control of Vehicles**

Modern Security Gadgets are installed in the vicinity of Iron Gates within the Parliament House Estate. These security gadgets, equipped with safety features, are designed to allow access to LMV-NT vehicles viz. Motor Cars, Jeeps, SUVs only. As an additional security feature, Radio Frequency Tags have been issued to all authorized vehicles and accordingly, access control of vehicles is regulated through RF Readers installed at the locations. To ensure safety and security of Members of Parliament and their vehicles, it has been decided that vehicles other than those subscribing to LMV-NT category viz. Motor Cars, Jeeps, SUVs (carrying authorized Car Parking Label and Radio Frequency Tag), would not be permitted to gain access through Iron Gates of Parliament House Estate.

Kind co-operation of Members is solicited.

No.7038**Parliament Security Service, PH****Admission of Persons accompanying Hon'ble Members to Parliament House**

Hon'ble Members are informed that PSs/PAs/Personal Guests and Visitors accompanying Hon'ble Members to Parliament House are permissible, subject to security considerations.

No.7039**Parliament Security Service (CCS)****Guidelines for Members to familiarize with the operation of Security Gadgets in Parliament House Complex**

1. Modern Security Gadgets have been installed in the Parliament House Complex to restrict unauthorized entry.

2. A distance of at least five feet between two vehicles may be maintained while crossing the Boom Barrier as the system allows clearance of only one vehicle at a time. In case any vehicle accidentally hits the Boom Barrier, the driver must **STOP** the vehicle immediately.
3. Kindly adhere to the speed limits displayed at appropriate locations while entering through security gadgets. Members are requested to brief their drivers accordingly.
4. Occupants of vehicles are to be identified at the second Boom Barrier. Members are accordingly requested to stop for checking at Boom Barrier-II.
5. It may be ensured that the speed of the vehicle does not exceed 10 kmph till the vehicle crosses the last gadget at the Iron Gates. The gadgets are designed in such a manner that they may get activated immediately in an emergency. In case the speed of vehicles exceeds the speed limit of 10 kmph, it may be difficult for the person driving the vehicle to bring the vehicle safe halt. **Impact against the Tyre Killers and Road Blockers can cause serious damage to the vehicle and injuries to the occupants.**
6. Security Power Fence (SPF) has been installed in the entire perimeter of PH Complex. The power fence will give a deterrent shock (as per internationally permissible standards) to any person coming in contact with the fence. Kindly avoid coming close to the power fence.
7. In case Bollards are being lowered for giving passage to bigger vehicles, the vehicles, which are following such big vehicles, should wait till the Bollards are fully raised and clearance given by the security official on the spot.
8. Pedestrians are requested not to walk over the security gadgets which are installed on road. It may cause grievous hurt in case of sudden activation.
9. Walking on foot behind a vehicle crossing a Boom Barrier is dangerous. The Boom will suddenly hit the person, once the vehicle cross the Boom Barrier. Use only pedestrian path near Boom Barrier.
10. Hon'ble Members are requested to keep their mobile phone's Alarm/ Reminder Tones in OFF mode to respect the decorum of the House.

Kindly co-operation of Hon'ble Members is solicited.

Election of One Member of Lok Sabha to the Committee on Official Language

In pursuance of motion moved in and adopted by the House on 25 July, 2023 for election of 01 member of Lok Sabha to the Committee on Official Language, the programme of election is notified as given below:-

| | | |
|-------------------------------------------------|---|----------------------------------------------------------------------------------------------|
| No. of Member to be elected | : | 01 (One) |
| Last date for nomination | : | Thursday, 27 July, 2023 (upto 1600 hours) |
| Last date for withdrawal | : | Friday, 28 July, 2023 (upto 1600 hours) |
| Date, time and venue of Election (if necessary) | : | Wednesday, 2 August, 2023 (from 1100 hours to 1600 hours in Committee Room No. 62, PH) |
| Counting of votes (if necessary) | : | Counting may be done on same day after conclusion of voting |

2. As per regulations 2(2)(a) and 3 of the 'Regulations for holding of elections to the Government Bodies by means of single transferable vote', a member cannot propose her/his own nomination to a Government Body. The nomination of a member should be proposed by another member. A Member who desires to propose nomination of other member to a Government Body is requested to give notice of nomination in the prescribed "Nomination Paper". Similarly, a member who desires to withdraw her/his candidature from the election is also requested to give notice of withdrawal under her/his signature by filling Para 1 of the prescribed "Withdrawal Form". In case, a candidate who is willing to withdraw her/his candidature, is not readily available or is not in a position to give the notice of withdrawal under one's signature, the Leader or Chief Whip of the Party to which the candidate belongs, may give notice of withdrawal on behalf of such candidate by filling Para 2 of the prescribed "Withdrawal Form". The requisite forms in this regard are available in the Parliamentary Notice Office (PNO). Duly filled in forms of nominations or withdrawal, as the case may be, should be delivered in the PNO before the date and time notified in the election programme above. Nomination/withdrawal paper which is filled incorrectly or incompletely or which does not contain the signature of the Member/Leader/Chief Whip giving notice thereof, as the case may be, or is received after the expiry of the prescribed date and time shall be treated as invalid.

The Constitution (Scheduled Castes) Order (Amendment) Bill, 2023 (As Introduced in Lok Sabha)

[Letter No. RL-12016/2/2022-RL Cell dated 25th July, 2023 from Dr. Virendra Kumar, Minister of Social Justice and Empowerment to the Secretary General, Lok Sabha]

The President, having been informed of the subject matter of the Constitution (Scheduled Castes) Order (Amendment) Bill, 2023, recommends to the House the consideration of the Bill under article 117(3) of the Constitution.

No.7042

Legislative Branch-I

The Offshore Areas Mineral (Development and Regulation) Amendment Bill, 2023
(*To Be Introduced in Lok Sabha*)

[Letter No. 1/1/2022-Mines VI (Part 1) dated 25th July, 2023 from Shri Pralhad Joshi, Minister of Coal and Mines and Parliamentary Affairs to the Speaker, Lok Sabha]

The President, having been informed of the subject matter of the proposed Bill recommends under clause (1) of article 117 of the Constitution, the introduction of the Offshore Areas Mineral (Development and Regulation) Amendment Bill, 2023 in Lok Sabha.

No.7043

Computer (Hardware & Software) Management Branch(Software Unit)

User Manual w.r.t Login Member's Portal and steps to manage PA/PS from my profile section in Member's Portal

Members may be informed that a new revamped Portal for the exclusive use of Members has been recently soft launched. To facilitate the Hon'ble Members with the login process of new application, updated user manuals explaining **Login process to Member's Portal and steps to "manage PA/PS" from "My Profile" section in Member's Portal** have been e-mailed as well as sent through Member's Portal on 25.07.2023. A training session of one hour was also organized for the PAs to acquaint them with the new version of the Portal from the day of the issue of Summons to the beginning of the Session.

Hon'ble Members are requested to go through the updated User Manuals so as to access the new version of Member's Portal in smooth manner. It may be noted that the old member portal would continue to function till 31/07/2023 and thereafter the same would be redirected to new member portal. Meanwhile, it is requested that Hon'ble Members may register on new member portal at the earliest.

In case of any technical issue, they may contact NIC team at Tel.

No. 23035663/23035033/23035528.

UTPAL KUMAR SINGH
Secretary General